

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1752**  
TO BE ANSWERED ON 21.12.2022

**FUNDS ALLOCATED TO PUNJAB STATE COMMISSION FOR WOMEN BY NCW**

1752: SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of WOMEN CHILD AND DEVELOPMENT be pleased to state:

- (a) the details of Activities vis-à-vis amount provided by the National Commission for Women (NCW) to Punjab State Commission for Women and utilization / status of programme / activities during the last three years and the current year.
- (b) whether the National Commission of Women is planning to allocate funds to Punjab State Commission of Women in upcoming year;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the details of fund allocation to various State Women Commissions, State-wise?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a) to (c): NCW is an apex body mandated to safeguard interests of women across country. NCW does not have any other branch or subordinate bodies; the Commission carries out its various initiatives in collaboration with other establishments, such as State Commissions for Women (SCsW), institutions and other organisations.

The NCW, from time to time, calls for proposals for conducting Research Studies, Awareness programmes, Seminars, consultations, workshops, etc. on various identified issues pertaining to Women. Thereafter, on the basis of the proposals received, the Commission extends financial assistance for the programme.

In the case of Punjab State Commission for Women, financial assistance have not been provided for any project in the last 3 years and in the current year, as no proposal has been received.

(d): The details of State-wise funds allotted to various State Commissions for Women by NCW during last three years including Current Year is annexed as **Annexure 'I'**.

\*\*\*\*\*

## Annexure 'I'

Annexure to Rajya Sabha Starred/ Un-starred Question No. 1752 pertaining to Point No. (d) regarding details of State-wise fund allotted to various State Commissions for Women by NCW during last three years including Current Year.

<b>Financial Year 2019-20</b>			
<b>S. No.</b>	<b>Title of the program</b>	<b>State Commissions for Women</b>	<b>Total funds sanctioned</b>
1.	Training program under home-stay tourism project for women	Gujarat	Rs. 1,82,640/-
2.	Power walk- Reclaiming public spaces for women	Gujarat	Rs. 40,000/-
		Tamil Nadu	Rs. 40,000/
		Chhattisgarh	Rs. 40,000/
		Puducherry	Rs. 40,000/
		Uttarakhand	Rs. 40,000/
		Haryana	Rs. 40,000/
		Karnataka	Rs. 40,000/
		Himachal Pradesh	Rs. 40,000/
		Telangana	Rs. 40,000/
		Odisha	Rs. 40,000/
3	Power walk- Reclaiming public spaces for women	Manipur	Rs. 40,000/-
		Arunachal Pradesh	Rs. 40,000/
		Mizoram	Rs. 40,000/
		Nagaland	Rs. 40,000/
4	Seminar on Empowerment of Rural Women through Entrepreneurship and Skill Development	Nagaland	Rs. 2,27,000/
5	Seminar on Domestic Violence – Gender and Violence	Meghalaya	Rs. 1,60,000
6	Seminar on Empowering Women and Digital age	Manipur	Rs. 1,30,000
7	Seminar on Legal Rights for Gender Equality	Nagaland	Rs. 4,00,000

**Financial Year 2020-21**

<b>S. No.</b>	<b>Title of the program</b>	<b>State Commissions for Women</b>	<b>Total funds sanctioned</b>
1.	Men for Women	Goa	Rs. 1,00,000/-
		Gujarat	Rs. 1,00,000/
		Karnataka	Rs. 1,00,000/
		Odisha	Rs. 1,00,000/
		Uttar Pradesh	Rs. 1,00,000/
		Uttrakhand	Rs. 1,00,000/
2.	Legal Awareness Program	Uttrakhand	Rs. 1,00,000/-
		Andhra Pradesh	Rs. 2,95,000/-
		Uttar Pradesh	Rs. 14,00,000/-
3.	Seminar 'Crime against Women'	Tamil Nadu	Rs. 2,03,000/-
4.	Seminar 'Women & Labour Law'	Goa	Rs. 1,73,000/-
5.	Seminar on Issues & challenges faced by Women	Odisha	Rs. 2,52,000/-
6.	Seminar on 'Women related issues'	Telangana	Rs. 11,00,000/-
7.	Seminar on Crime against Women	Himachal Pradesh	Rs. 1,49,500/-
8.	Workshop on Laws relating to Women	Chhattisgarh	Rs. 2,55,000/-
9.	Distt. Level training program on DV Act	Himachal Pradesh	Rs. 5,28,000/-
10.	Research study- 'Crime against Women in Cyber World'	Chhattisgarh	Rs. 5,00,000/-
11.	Research study- Women and their rights	Chhattisgarh	Rs. 10,00,000/-
12.	Webinar- Promoting positive mental health amongst women during Covid-19 pandemic	Odisha	Rs. 40,000/-
13.	Webinar- Trafficking of women & children	Andhra Pradesh	Rs. 40,000/-
14	Men for Women	Mizoram	Rs. 1,00,000/-
		Meghalaya	Rs. 1,00,000/
		Sikkim	Rs. 1,00,000/
		Arunachal Pradesh	Rs. 1,00,000/
		Manipur	Rs. 1,00,000/
		Nagaland	Rs. 1,00,000/
15.	Webinar on Cyber Crime against Women	Manipur	Rs. 50,000/-
16.	Seminar on Sexual Harassment of Women at place	Meghalaya	Rs. 2,22,600/-

<b>Financial Year 2021-22</b>			
<b>S. No.</b>	<b>Title of the program</b>	<b>State Commissions for Women</b>	<b>Total funds sanctioned</b>
1.	Training IC Members	Himachal Pradesh	Rs. 42,600/-
		Goa	Rs.2,40,000/-
		Odisha	Rs. 1,80,000/-
		Andhra Pradesh	Rs. 1,20,000/-
		Chhattisgarh	Rs. 1,20,000/-
		Tamil Nadu	Rs. 90,000/-
		Puducherry	Rs. 90,000/-
2.	Activities under Poshan Maah	Himachal Pradesh	Rs. 1,90,000/-
		Tamil Nadu	Rs. 1,30,000/-
		Telangana	Rs. 1,20,000/-
		Andhra Pradesh	Rs. 57,000/-
		Odisha	Rs. 60,000/-
		Uttrakhand	Rs. 15,000/-
		Goa	Rs. 60,000/-
3.	National Women's Parliament	Goa	Rs. 2,50,000/-
		Himachal Pradesh	Rs. 2,50,000/-
		Haryana	Rs. 5,00,000/-
		Odisha	Rs. 5,00,000/-
		Telangana	Rs. 5,00,000/-
		Andhra Pradesh	Rs. 5,00,000/-
		Kerala	Rs. 5,00,000/-
Uttrakhand	Rs. 2,50,000/-		
4.	Nukad Natak- Awareness on women centric issues	Telangana	Rs. 15,000/-
		Odisha	Rs. 45,000/-
		Haryana	Rs. 45,000/-
		Himachal Pradesh	Rs. 45,000/-
		Goa	Rs. 45,000/-
5.	Training- Anti Human Trafficking Unit	Uttrakhand	Rs. 45,000/-
		Haryana	Rs. 4,40,000/-
		Uttarakhand	Rs. 2,60,000/-
		Odisha	Rs. 6,00,000/-
		Meghalaya	Rs. 2,20,000/-
		Uttar Pradesh	Rs. 15,00,000/-
6.	Setting up legal aid clinic in SWCs	Chhattisgarh	Rs. 6,40,000/-
		Andhra Pradesh	Rs. 2,60,000/-
		Chhattisgarh	Rs. 2,00,000/-
		Andhra Pradesh	Rs. 2,00,000/
		Odisha	Rs. 2,00,000/
		Telangana	Rs. 2,00,000/
		Haryana	Rs. 2,00,000/
Uttrakhand	Rs. 2,00,000/		
7.	Awareness Program on	Himachal Pradesh	Rs. 2,00,000/
		Uttar Pradesh	Rs. 2,00,000/
		Tamil Nadu	Rs. 30,000/-

	The Protection of Women from Domestic Violence Act, 2005	Goa	Rs. 30,000/
		Andhra Pradesh	Rs. 30,000/
		Telangana	Rs. 30,000/
		Haryana	Rs. 30,000/
		Odisha	Rs. 30,000/
		Uttar Pradesh	Rs. 30,000/
		Himachal Pradesh	Rs. 30,000/
8.	Activities under Poshan Maah	Sikkim	Rs. 1,25,000/-
9.	National Women's Parliament	Tripura	Rs. 2,50,000/-
10.	Training- Anti Human Trafficking Unit	Meghalaya	Rs. 2,20,000/-
		Tripura	Rs. 1,60,000/-
		Manipur	Rs. 3,20,000/-
		Nagaland	Rs. 2,40,000/-
		Sikkim	Rs. 2,00,000/-
		Arunachal Pradesh	Rs. 2,00,000/-
		Mizoram	Rs. 2,20,000/-
		Assam	Rs. 2,00,000/-
11.	Setting up Legal Aid Clinic in SWCs	Nagaland	Rs. 2,00,000/-
		Tripura	Rs. 2,00,000/
		Sikkim	Rs. 2,00,000/
		Arunachal Pradesh	Rs. 2,00,000/
		Mizoram	Rs. 2,00,000/
		Assam	Rs. 2,00,000/
		Manipur	Rs. 2,00,000/
12.	Webinar on Domestic Violence	Sikkim	Rs. 50,000
13	Seminar on Sexual Harassment at Work Place	Sikkim	Rs. 2,07,000
14	Training of Internal Committee Members under the Posh Act	Sikkim	Rs. 60,000
15	Seminar on Mental Hygiene and Management	Sikkim	Rs. 1,63,000
16	3 Nukad Natak	Sikkim	Rs. 45,000
17	National Parliament for Women	Sikkim	Rs. 5,00,000
18	Webinar on Human Trafficking in NER	Nagaland	Rs. 30,000
19	5 Legal awareness programmes	Nagaland	Rs. 7,67,500
20	National Parliament for Women	Nagaland	Rs. 5,00,000
21	Seminar on Customary Practices	Arunachal Pradesh	Rs. 2,27,000
22	Training of Internal Committee Members under the Posh Act	Arunachal Pradesh	Rs. 90,000

23	National Parliament for Women	Arunachal Pradesh	Rs. 5,00,000
24	3 Nukad Natak	Arunachal Pradesh	Rs. 45,000
25	Training of Internal Committee Members under the Posh Act	Meghalaya	Rs. 90,000
26	National Parliament for Women	Meghalaya	Rs. 5,00,000
27	2-days Socio, Economic and political convention of NE Women	Manipur	Rs. 3,00,000
28	Seminar on Awareness & Implementation of women related Central Govt. schemes	Manipur	Rs. 1,98,200
29	National Parliament for Women	Manipur	Rs. 5,00,000
30	3 Nukad Natak	Manipur	Rs. 45,000
31	Seminar Awareness & Implementation of women related central Govt. Schemes	Manipur	Rs. 1,98,200
32	Training of Internal Committee Members under the Posh Act	Tripura	Rs. 1,98,500
33	3 Nukad Natak	Tripura	Rs. 45,000
34	National Parliament for Women	Tripura	Rs. 2,50,000
35	One day seminar on Improving the lives of women tea tribes	Assam	Rs. 1,71,850
36	3 Nukad Natak	Assam	Rs. 45,000
37	National Parliament for Women	Assam	Rs. 2,50,000
38	Organising National Parliament for Women	Mizoram	Rs. 2,50,000
39	Awareness Program on The Protection of Women from Domestic Violence Act, 2005	Sikkim	Rs. 30,000/-
		Manipur	Rs. 30,000/

**Financial Year 2022-23**

S. No.	Title of the program	State Commissions for Women	Total funds sanctioned
1.	Anti Human Trafficking Program	Himachal Pradesh	Rs. 2,20,000/-
		Tamil Nadu	Rs. 7,60,000/-
2.	National Parliament for Women	Telangana	Rs. 2,50,000/-
3.	Nukad Natak under Menstrual Hygiene Drive	Tamil Nadu	Rs. 26,000/-
		Andhra Pradesh	Rs. 26,000/-
4.	Menstrual Health Awareness Camps	Andhra Pradesh	Rs. 1,60,000/-
		Tripura	Rs. 3,20,000/-
		Uttarakhand	Rs. 40,000/-
		Tamil Nadu	Rs. 40,000/-
		Telangana	Rs. 60,000/-
5.	II Interactive Meeting with SCWs	Andhra Pradesh	Rs. 9,50,000/-
6.	Activities under Poshan Maah 2022	Uttarakhand	Rs. 80,000/-
		Telangana	Rs. 1,00,000/-
		Rajasthan	Rs. 40,000/-
		Haryana	Rs. 40,000/-
		Andhra Pradesh	Rs. 5,40,000/-
		Tamil Nadu	Rs. 1,80,000/-
7.	III Interactive Meeting with SCWs	Uttarakhand	Rs. 7,90,000/-
8.	Free Legal Aid Clinic	Meghalaya	Rs. 2,00,000/-
9	Nukad Natak under Menstrual Hygiene Drive	Manipur	Rs. 1,56,000/-
		Sikkim	Rs. 26,000/-
		Arunachal Pradesh	Rs. 78,000/-
		Tripura	Rs. 2,08,000/-
10	Menstrual Health Awareness Camps	Tripura	Rs. 3,20,000/-
		Arunachal Pradesh	Rs. 1,20,000/-
		Sikkim	Rs. 40,000/-
		Manipur	Rs. 2,40,000/-
11	Conducting 5 Capacity Building Training programme for woman traders in Manipur	Manipur	Rs. 10,00,000
12	Activities under Poshan Maah 2022	Manipur	Rs. 2,20,000/-
		Tripura	Rs. 2,60,000/-
		Telangana	Rs. 1,00,000/-
		Sikkim	Rs. 2,60,000/-
		Mizoram	Rs. 2,20,000/-
		Assam	Rs. 40,000/-
13	Seminar on Polygamy	Arunachal	Rs 4,85,000 /-
14	Anti Human Trafficking Awareness	Meghalaya	Rs 6,72,035 /-
15	Seminar on Differently abled Women	Manipur	Rs 2,50,000 /-
16	Seminar on Anti Human Trafficking Awareness	Manipur	Rs 3,22,100 /-

17	Seminar on a) Rights of Differently Abled Women b) Working of Mahila Thana (Working, Efficiency and Effectiveness)	Arunachal Pradesh	Rs.2,50,000/-
18	Seminar on a. Rights of Differently Abled Women b. Working of Mahila Thana (Working, Efficiency and Effectiveness)	Odisha	Rs.2,50,000/-
19	Seminar on a. Women in Sports b. Working of Mahila Thana (Working, Efficiency and Effectiveness)	Uttrakhand	Rs.2,50,000/-
20	Seminar on a. Women in Sports b. Working of Mahila Thana (Working, Efficiency and Effectiveness)	Tripura	Rs.2,50,000/-
21	Seminar on a. Women in Sports b. Working of Mahila Thana (Working, Efficiency and Effectiveness)	Assam	Rs.2,50,000/-
22	Seminar on a. Women in Sports b. Rights of Differently Abled Women	Kerala	Rs.2,50,000/-
23	Seminar on Working of Mahila Thana (Working, Efficiency and Effectiveness)	Himachal Pradesh	Rs.88750/-
24	Seminar on a. Women in Sports b. Role of Fast Track Courts in delivering justice to Women	Telangana	Rs.2,50,000/-
25	Seminar on a. Women in Sports b. Working of Mahila Thana	Andhra Pradesh	Rs.2,50,000/-



	(Working, Efficiency and Effectiveness)		
26	Seminar on Rights of Differently Abled Women	Manipur	Rs.1,25,000/-
27	Seminar on a. Women in Sports b. Working of Mahila Thana (Working, Efficiency and Effectiveness)	Nagaland	Rs.2,50,000/-
28	Seminar on a. Women in Sports b. Working of Mahila Thana (Working, Efficiency and Effectiveness)	Meghalaya	Rs.2,50,000/-
29	Seminar on a. Women in Sports b. Rights of Differently Abled Women	Haryana	Rs.2,50,000/-
30	Seminar on Women in Sports	Sikkim	Rs.1,02,000/-

\*\_\*\_\*